GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION No. 2266

TO BE ANSWERED ON 20th December, 2022

MISUSE OF KISAN CREDIT CARD SCHEME

2266. SHRI CHANDRA SEKHAR BELLANA.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एंव किसान कल्याण मंत्री be pleased to state:

- (a) whether there have any instances of misuse of the Kisan Credit Card (KCC) Scheme, if so, the details thereof;
- (b) whether the Government has taken any action against the persons responsible for the misuse, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken any steps to prevent such instances of misuse; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एंव किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): No such instances are reported to this Ministry.
- (b): Question does not arise.
- (c) & (d): Reserve Bank of India has issued consolidated guidelines on Kisan Credit Card scheme which are available in RBI's Master Circular on 'Kisan Credit Card Scheme' dated July 04, 2018. The scheme provides broad operational guidelines for banks for its implementation. Further, as per para 5.3 of RBI's circular on Kisan Credit Card (KCC) Scheme: Working Capital for Animal Husbandry and Fisheries dated February 4, 2019, banks have been advised that the monitoring of end use of funds will be in line with other loans (KCC on crop loans included) viz., field visits to the site of unit/project to be carried out by the branch officials for checking the progress of the unit. Banks will periodically review the facility and continue/withdraw/scale down the facility based on the performance of the borrower.
